


NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

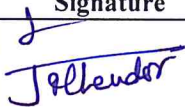
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (CAA) No.159/230/HDB/2017
NAME OF THE COMPANY	SPI Cinemas Private Limited
NAME OF THE PETITIONER(S)	SPI Cinemas Private Limited
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V.B.Raju in V.S.Raju in Applicant	Advocate	Vbraju1@gmail.com 9849120947	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Srujan Kumar Reddy	CGSC for RD	986666 3528	

Heard Mr.V.B.Raju, learned counsel for the Petitioner and Mr.Srujan Kumar Reddy, CGSC for RD.

Post the case on 22.01.2018.



MEMBER (TECHNICAL)



MEMBER (JUDICIAL)